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Title: Issue regarding condemning the judgement given by a court in Pakistan.

SHRI SURESH C. ANGADI (BELGAUM): The judgement given by a court in Pakistan only shows that Pakistan has not learnt any lesson still. The whole House expressed unanimity in asking for a Resolution condemning the judgement of the court. Only day before yesterday, 132 children, including their teachers, were massacred there. But today the whole world has focussed its attention on Pakistan. It is a land of terrorism. The hon. Prime Minister as well as the hon. Minister of External Affairs have made a statement in the House. We are united in eradicating terrorism from the entire world, which is against the man-kind.

So, at this juncture, once again I condemn the judgement of the Pakistan court. I conclude by saying that Pakistan should be taught a lesson. Thank you.